## प्रेस प्रकाशनी PRESS RELEASE



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## Investment by FII/NRIs/PIOs under PIS: M/s Dynamatic Technologies Ltd. Incorporation in Ban List - FII/NRIs/PIOs Change in Foreign Investment Limit/ceiling in an Indian company under PIS

The Reserve Bank of India today notified that M/s Dynamatic Technologies Ltd. has passed resolutions at the board of directors' level and a special resolution by the shareholders, to enhance the limit for purchase of its equity shares and convertible debentures by Foreign Institutional Investors (FIIs)/Non Resident Indian (NRIs)/Persons of Indian Origins (PIOs) through primary market and stock exchanges upto its sectoral cap i.e. 26 per cent of its paid up capital, under the Portfolio Investment Scheme (PIS).

Hence FII investment limit under PIS for M/s Dynamatic Technologies Limited stands revised from 100% to 26% with immediate effect.

Therefore, no further purchases of shares of this company would be allowed through stock exchanges in India on behalf of FII/NRIs/PIOs.

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